

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2849
TO BE ANSWERED ON 17TH DECEMBER, 2025

E-KYC VERIFICATION OF PDS

2849. SHRI BAIJAYANT PANDA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): the number of Public Distribution System (PDS) beneficiaries who have completed their e-KYC verification, State-wise;
- (b): the measures taken by the Government to ensure that beneficiaries particularly in rural and tribal areas are able to complete their e-KYC for continued access to PDS entitlements;
- (c): whether the Government is undertaking awareness programmes to motivate and facilitate more PDS beneficiaries to register their e-KYC and if so, the details thereof; and
- (d): whether the Government is planning any additional policy interventions to curb wrongful inclusion or fraudulent claims in the PDS beneficiary list and if so, the details of such proposed measures?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- (a): A statement showing State-wise number of NFSA beneficiaries completed e-KYC as on 31st October 2025 is at **Annexure**.
- (b) & (c): As per the Targeted Public Distribution System (TPDS) Control Order, 2015, the review and updation of ration cards, identification of duplicate or ineligible beneficiaries, and inclusion of eligible households fall under the responsibility of the respective State/UT Governments. States/UTs have been advised to take all necessary steps to facilitate completion of e-KYC for PDS beneficiaries, including those residing in rural, remote, and tribal areas. It may be noted that no genuine beneficiary has been denied entitlement solely on account of non-completion of e-KYC.

To further support beneficiaries, the Department has enabled Aadhaar-based e-KYC for PDS beneficiaries at any Fair Price Shop (FPS) of their choice across the country. This facility has been particularly beneficial for migrant workers, who previously had to return

to their home States to complete e-KYC. The system is now fully operational in all States/UTs and has significantly improved convenience, accessibility, and beneficiary compliance.

(d): The Public Distribution System operates under the joint responsibility of the Central and State/UT Governments. The operational functions—including identification of eligible families, issuance of ration cards, Aadhaar seeding, and distribution of foodgrains—rest with the respective State/UT Governments.

To support States/UTs in improving the accuracy of beneficiary databases and curbing wrongful inclusion, the Department undertook a comprehensive data analytics exercise during 2024–25. Multiple key indicators—such as beneficiaries aged over 100 years, silent ration cards, duplicate ration cards, and single-member ration cards for beneficiaries below 18 years—were applied to the national PDS database. This analysis was further strengthened through cross-matching with datasets of other Ministries/Departments, including Aadhaar (UIDAI), CBDT, MoRTH (Vahan), MCA, and CBIC.

Based on this multi-layered validation, approximately 8.51 crore beneficiaries were flagged for field verification. The lists were shared with all States/UTs for appropriate action in accordance with their notified inclusion and exclusion criteria. Till date, States/UTs have reported deletion of about 2.13 crore beneficiaries after verification, thereby enabling the inclusion of genuinely eligible households.

State-wise number of NFSA beneficiaries completed e-KYC as on 31st October 2025

S No.	State/UT	No. Of Ration Cards (RC) Under NFSA	No. of beneficiaries under NFSA (a)	No. of beneficiaries under NFSA whose e-KYC has been completed(b)	Percentage of beneficiaries under NFSA whose e-KYC has been completed (%)
1	Andaman & Nicobar Islands	17,992	61,261	60,932	99.5%
2	Andhra Pradesh	88,37,973	2,68,23,200	2,50,59,919	93.4%
3	Assam	70,33,972	2,44,94,885	2,07,38,508	84.7%
4	Arunachal Pradesh	1,86,417	8,51,047	4,55,291	53.5%
5	Bihar	2,08,36,105	8,32,20,904	6,51,44,413	78.3%
6	Chandigarh (DBT)	82,850	3,41,954	3,32,148	97.1%
7	Chhattisgarh	56,18,976	1,98,49,313	1,72,65,202	87.0%
8	Delhi	17,40,621	72,77,995	59,12,891	81.2%
9	Dadra Nagar Haveli and Daman & Diu	57,781	2,65,160	2,12,253	80.0%
10	Haryana	42,11,814	1,64,32,686	91,66,316	55.8%
11	Himachal Pradesh	7,40,855	28,25,555	27,49,841	97.3%
12	Goa	1,22,279	4,46,965	3,38,861	75.8%
13	Gujarat	75,83,635	3,52,78,131	3,20,67,896	90.9%
14	Jammu & Kashmir	16,60,400	67,40,632	58,78,557	87.2%
15	Jharkhand	60,30,329	2,62,98,890	2,00,82,241	76.4%
16	Karnataka	1,09,13,532	3,98,69,604	3,96,91,980	99.6%
17	Kerala	42,42,928	1,45,80,356	1,44,01,091	98.8%
18	Ladakh	28,880	1,13,349	1,13,349	100.0%
19	Lakshadweep	4,629	20,179	17,674	87.6%
20	Madhya Pradesh	1,31,86,400	5,35,08,215	4,94,22,460	92.4%
21	Maharashtra	1,67,85,945	6,83,22,243	4,03,74,787	59.1%
22	Manipur	5,82,335	21,15,890	1,15,371	5.5%
23	Meghalaya	4,21,888	21,45,105	8,40,140	39.2%
24	Mizoram	1,79,564	7,06,210	5,67,687	80.4%
25	Nagaland	3,33,943	11,78,425	9,02,732	76.6%
26	Puducherry (DBT)	1,91,253	6,34,390	3,43,134	54.1%

27	Rajasthan	1,09,43,305	4,43,98,244	4,13,40,735	93.1%
28	Sikkim	97,081	3,80,556	3,13,915	82.5%
29	Tamil Nadu	1,17,14,899	3,60,00,980	3,20,94,193	89.1%
30	Telangana	56,46,580	1,91,69,600	1,66,18,534	86.7%
31	Tripura	6,03,764	23,44,930	19,34,861	82.5%
32	Punjab	40,50,878	1,51,67,073	1,30,97,735	86.4%
33	Odisha	96,48,379	3,25,41,555	3,09,41,730	95.1%
34	Uttarakhand	13,97,689	60,80,620	25,20,196	41.4%
35	Uttar Pradesh	3,62,02,876	14,57,02,235	13,14,15,709	90.2%
36	West Bengal	1,37,30,496	5,99,14,052	5,89,62,690	98.4%
TOTAL		20,56,69,243	79,61,02,389	68,14,95,972	85.6%